

**GOVERNMENT OF INDIA
LABOUR
LOK SABHA**

UNSTARRED QUESTION NO:2750
ANSWERED ON:09.08.2000
ESIC
UMMAREDDY VENKATESWARLU

Will the Minister of LABOUR be pleased to state:

- (a) whether insured persons under ESIC get financial help for heart and cardiac problems;
- (b) if so, whether the ESIC extend financial help for operations and surgery for insured persons;
- (c) if so, the details thereof;
- (d) the number of patients benefited from the ESIC facility with cardiac problems in Andhra Pradesh in 1999-2000;
- (e) whether there is any scheme to have a Super Speciality hospital built by the ESIC in Andhra Pradesh; and
- (f) if so, the details thereof?

Answer

MINISTER OF STATE FOR LABOUR AND EMPLOYMENT (SHRI MUNI LALL)

(a) & (b) : Yes, Sir.

(c) : On receipt of sanctions from the concerned state Government advance payment/re-imbusement is made in respect of the entitled beneficiaries for treatment of Cardiac problems in the recognised medical institutions.

(d) : There were 25,573 Cardiac patients who had benefited from ESI facility in Andhra Pradesh. Out of these cases 660 were treated in super speciality hospitals by way of super speciality tests/operations.

(e) & (f) : The responsibility for administration of medical care under the ESI Scheme vests in the Government of Andhra Pradesh. Keeping in view the cost-effectiveness the Government of Andhra Pradesh has made tie-up contractual arrangement for providing super speciality treatment to ESI beneficiaries with Usmania Hospital, Gandhi Hospital, Nizam Institute of Medical Sciences, Sri Venkateswara Institute of Medical Sciences etc. There is no proposal from the State Government for construction of a Super Speciality Hospital in Andhra Pradesh.